NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 143 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

M/s Kee Pharma Limited & Anr Vs. M/s

Helvetica Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
For the Petitioner:		Mr. Aditya Raina, and Ms. Apoorva Srivastava, Advocates		
For the Respondent:		Ms. Pallavi Srivastava, and Mr. Rehat Maan, Advocates for R-2		

ORDER

A letter of adjournment has been circulated by the Petitioner seeking adjournment for today.

To come up on 5th February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)